

illegally occupied University accommodation. The complaint was brought to the notice of University. The University has clarified that, according to University rules relating to allotment, an employee while proceeding on leave may accommodate, in the residence allotted to him, any other employee eligible to share University accommodation, as a care-taker, for the specified period. In accordance with these provisions, a faculty member, who was also Chief Proctor, and was required to stay on the campus by virtue of his proctorial duties, was permitted temporarily to occupy the house allotted to another faculty member who proceeded on study leave. He has since been allotted regular accommodation.

Appointment of Retired Government Officials in the J. N. U.

1596. SHRI RAMESHWAR SINGH: Will the Minister of EDUCATION be pleased to state:

(a) what is the number of the various retired Government officials appointed in Jawaharlal Nehru University since the present Vice-Chancellor took over.

(b) what are the terms of their appointments along with the names of the posts they occupy;

(c) whether any interview was held or advertisement published for these appointments;

(d) if not, what are the reasons therefor;

(e) what is the policy of the J. N. U. in this regard; and

(f) whether Government propose to discontinue the practice of appointing retired Government officials and also terminate the services of such officials who have been appointed in J. N. U.?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a)

Two.

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(b) (i) A retired DSP. has been appointed as Chief Security Officer on contract basis w.e.f. 23-7-81 for a period of two years on a consolidated salary of Rs. 2000/- p.m.

(ii) A retired IAS Officer has been appointed part-time Consultant on a consolidated remuneration of Rs. 2000/- P-m. w.e.f. 28-12-81 for a period of three months in the first instance.

(c) to (e) The Chief Security Officer has been inducted to streamline the security section of the University. The Consultant has been appointed on the recommendation of a High Powered Committee from a panel of names suggested by the Chief Vigilance Commissioner (i) to look into the pending grievances of individual staff members and allegations of mal-administration; and (ii) to identify the lacunae and inconsistencies in the Administrative Rules and Procedures and suggest means and mechanisms to improve upon them.

These appointments have been made for specific purposes and are not in the nature of normal recruitments.

(f) No, Sir.

Extension to retiring teachers of the Jawaharlal Nehru university

1597. SHRI RAMESHWAR SINGH: Will the Minister of EDUCATION be pleased to state:

(a) whether Government's attention has been drawn to a news item which appeared in the Times of India dated the 10th February, 1982 under the caption "Promotional issues plague Universities";

(b) what is Government's policy and of the J. N. U. regarding grant of extension to retiring teachers;

(c) how long each of them render service to the University and how many M Phil./ PhD. did they successfully supervise while in Jawaharlal Nehru University, state the Titles of the Dissertation and Thesis; and;

(d) whether it is a fact that automatic extension to retiring teachers will block promotion avenues to junior teachers and opportunities to unemployed young scholars; if so, what plan do Government propose to initiate to remove such hurdles before providing extension to retiring teachers?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL):

(a) Yes, Sir.

(b) and (c) There is no provision in the Ordinance of the Jawaharlal Nehru University, for extension in

service of teachers beyond the age of superannuation, which is 60 years. However, the Executive Council can re-employ a teacher in the interest of the University after retirement, for a period not exceeding three years, in the first instance, provided the teacher has not attained the age of 75 years. Such re-employment is made by the Executive Council on the recommendations of the Vice-Chancellor, who examines the proposals made by the Centres/Schools of the University, in consultation with Senior Faculty members.

The following three teachers are being considered for re-employment as detailed below:

Name of the Teacher	Period of service rendered to JNU	Number and Titles of M. Phil Ph.Ds/ Dissertation thesis awarded under their supervision.
1. Prof. Satish Chandra	1-9-1970 to 14-1-1973 and 15-1-1981 onwards	<i>M. Phil</i> 2 (i) The Futuhat-i-Alamgiri Ishwardas Nagar. (ii) Society and Polity as Reflected in Sauda's Poetry. <i>Ph.D.</i> 3 (i) Politics and Administration of Marwar (Jaswant Singh to Abhai Singh, 1638-1749 AD). (ii) Local and Land Revenue Administration of the State of Jaipur (C. 1750-1800) (iii) The Mughal Centres' Relations with the Subas, 1707-1748.
2. Prof. K. M. Bakaya	17-7-1967 to 17-4-1982	<i>M. Phil</i> <i>Ph.D.</i> 1 Principles of Terminology formation in Russian and Hindi: A comparative Study.
3. Prof. Ram Rahul	2-12-1961 to 21-7-1981	<i>M. Phil</i> 3 (i) The Geographical bases of the Boundaries of Afghanistan. (ii) Mongolia's Relations with China and Russia 1911-1921. (iii) Political Developments in Tibet, 1951-1959. <i>Ph.D.</i> 1 A Comparative Study of Afghanistan's Relations with the Soviet Union and the United States of America, 1945-1963

ed) Does not arise, as re-employment, is not automatic and is made only in exceptional cases.

Appointment, in J.N.U.

1598. SHRI SATYA PAL MALIK: Will the Minister of EDUCATION be pleased to state:

(a) the date on which the new Vice-Chancellor of the Jawaharlal Nehru University took over the charge along with the number of faculty members appointed, their qualifications, teaching and research experience and published works;

(b) the details of the rejected candidate along with their academic and research qualifications and published works;

(c) whether Government have received any complaint from the Parliamentary Forum on University and Research Organisation against any of these appointments; and

(d) if so, what are the details thereof and what action has been taken thereon?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI GHEILA KAUL): (a), (c) and (d) The new Vice-Chancellor assumed office on June 12, 1981. The remaining information is being compiled and will be placed on the Table of the Sabha.

(b) It would not be in public interest to compile this information and place it on the Table of the Sabha.

Fuel for Tarapur Atomic Power Plant

1599. SHRI V. GOPALSAMY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether India propose to have further discussions with the U.S.A.

over the issue of fuel for Tarapur Atomic Power Plant; and

(b) if so, by when such talks are proposed to be held?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b) Officials from India and the United States have so far held three rounds of discussions in connection with the refusal by the United States to supply nuclear fuel for the Tarapur Atomic Power Station. After the third round of talks, the Indian delegation submitted a report to the Government which is presently under study. The Government has also initiated studies from the legal and technical angles regarding the Tarapur problem. As soon as a decision on the matter is taken the House would be informed. At the moment, however, no decision has been taken to hold further discussions with the United States on this issue.

Problems of Indian Emigrants Abroad

1600. SHRI HARVENDAR SINGH HANSPAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether a commission was set up to go into the investment and allied problems of Indian emigrants abroad;

(b) whether a report has since been submitted by the Commission; and

(c) if so, what are the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) to (c) The Government are not aware of any Commission set up to go into the investment and allied problems of Indian emigrants abroad. However, an Advisory Committee under the Chairmanship of the Minister of State for Science and Technology has been set up to examine the whole question of the utilization of the expertise of Indian Scientists and Technologists work-